

(2022) 11 NCLAT CK 0017

National Company Law Appellate Tribunal New Delhi

Case No: Comp. App. (AT) (Ins.) No. 1303 Of 2022

Anish Niranjana
Nanavaty Resolution
Professional of
Reliance
Communications
Infrastructure Ltd

APPELLANT

Vs

Reliance Project &
Property Management
Services Ltd. Through
Division Infrastructure
Projects

RESPONDENT

Date of Decision: Nov. 2, 2022

Citation: (2022) 11 NCLAT CK 0017

Hon'ble Judges: Ashok Bhushan, Chairperson; Dr. Alok Srivastava, Member (T); Barun Mitra, Member (T)

Bench: Division Bench

Advocate: Gopal Jain, Vijayant Paliwal, Charu Bansal, Daksh Kadian

Final Decision: Disposed Of

Judgement